

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 05<sup>th</sup> day of September, 2018.

**ORIGINAL APPLICATION NO. 330/01558 of 2014**

**HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)**  
**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Govind Singh .....Applicant.

**VERSUS**

Union of India & others .....Respondents

Advocates for the Applicant : Shri H.P Dwivedi

Advocate for the Respondents : Shri Rajeev Sharma

**O R D E R**

**(Delivered by Hon'ble Mr Gokul Chandra Pati, Member-A)**

List revised. None present for the parties.

2. From the perusal of file, it is evident that applicant was not present on the last listed dates i.e. on 14.2.2018 and 27.3.2018. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)**  
**MEMBER-J**

**(GOKUL CHANDRA PATI)**  
**MEMBER-A**

Manish/-